

### Power Shortage in Jammu and Kashmir

822. SHRI DHARAM CHANDER PRASHANT: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Jammu and Kashmir Government have urged the Central Government to provide electricity from the Central grid to cope with its power shortage; and

(b) if so, what is the quantity of power being supplied to the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) Assistance has been rendered to the Jammu and Kashmir from Bhakra System, Badarpur thermal power station and Singrauli super thermal power station as indicated below:

(All figures in Million units)

Month	Bhakra	Badarpur	Singrauli	Total
Sept' 84 . . . . .	18.66	..	0.11	18.77
Oct.' 84 . . . . .	21.74	2.54	2.91	27.19
Nov.' 84 . . . . .	21.25	5.19	7.23	33.67
Dec.' 84 . . . . .	22.99	2.93	12.64	38.56
Jan.' 85 . . . . .	23.29	1.12	5.94	30.35
Feb.' 85 . . . . .	22.32	1.32	6.22	29.86
March' 85 . . . . .	21.62	1.05	1.47	24.14
April' 85 . . . . .	8.69	..	..	8.69

### Jammu Tawi-Kanya Kumari Train

823. SHRI DHARAM CHANDER PRASHANT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a new train was introduced linking Jammu Tawi with Kanya-Kumari but it was discontinued because of disturbances in Punjab;

(b) if so, when the train was discontinued; and

(c) by when it is likely to be resumed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The train was partially cancelled on account of Punjab disturbances.

(b) and (c) It remained partially cancelled from 3-11-1984 till 15-1-1985. It resumed its normal run from 16-1-1985 Ex. Kanayakumari and 19-1-1985 Ex. Jammu Tawi.

### Share of power to Jammu and Kashmir from the Salal Hydel Project

824. SHRI DHARAM CHANDER PRASHANT: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Chief Minister of Jammu and Kashmir has announced that 90 MW of power will be given to the State as its share from the Salal Hydel Project in Jammu; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) Government is not aware of any announcement made by the Chief Minister of Jammu and Kashmir to the effect that 90 MW of Power will be given to the State as its share from Salal Hydel Project. A final decision on the allocations of power to the beneficiary States from Salal H. E. Project is yet to be taken.

#### Rapid Transit System for Bangalore

825. SHRI M.S. GURUPADASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Karnataka Government has suggested to the Central Government to take up the survey for a mass rapid transit system for the Bangalore Metropolitan area;

(b) if so, what are the details of the scheme; and

(c) what is the estimated cost of this project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. At the instance of Karnataka State Government, and as a deposit work, Metropolitan Transport Project (Railways) Madras, carried out a survey and has submitted the report to the Karnataka State Government in 1983. Further action to get the project cleared by Planning Commission and for allotment of funds for execution of the project, outside Railways' normal Plan rests with the Karnataka State Government.

(b) The details of the Scheme under consideration as indicated in the survey report are:

(i) Provision of rail commuters services in the existing rail corridor

namely Bangalore City—White Field, Bangalore City—Kangeri and Bangalore City—H.M.T.

(ii) A rapid transit system corridor from Rajaji Nagar to Jayanagar.

(iii) Circular Railway Corridor, and

(iv) A rapid transit system from Krishnarajapuram to Hudson Circle.

(c) The estimated cost of the project at 1983 price level is Rs. 650 crores.

#### Anti sea erosion works in Karnataka

826. SHRI M. S. GURUPADASWAMY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Government of Karnataka has sent schemes regarding anti-sea erosion works based on the Government of India guidelines;

(b) whether a master plan has been forwarded to the Government of India detailing the projects;

(c) whether the Central Government have considered these projects; and

(d) what is the financial outlay involved on these projects?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) A Master Plan outlining the problem areas has been received from the State by the Centre.

(c) The projects sent by the Government of Karnataka are costing less than Rs. two crores each and have been considered by the State's